

ITEM NO.7

REGISTRAR COURT. 2

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. MANOJ JAIN

Criminal Appeal No(s). 2499/2009

JANGIR SINGH

Appellant(s)

VERSUS

THE STATE OF PUNJAB

Respondent(s)

Date : 16-08-2018 This appeal was called on for hearing today.

For Appellant(s) Ms.Vinay Bhardwaj, Adv.
Mr. Ashwani Bhardwaj, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Ld.counsel for the parties have not filed additional documents despite grant of last opportunity.

The matter be processed for listing before the Hon'ble Court as per rules.

MANOJ JAIN
Registrar

SB